

HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Srinagar)

Top Priority

To

The Principal District & Session Judges,
All District of J&K State.

NO: 2940-⁶¹5TS

Dated: 09-05-2018.

Sub-District-wise consolidated information regarding rape cases.

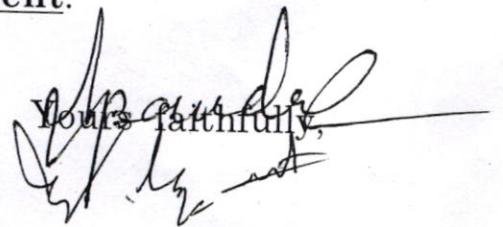
Sir,

You are requested to provide below mentioned information regarding the subject cited above as per prescribed proforma of your District as under:-

Name of the District	Total number of Rape Cases Registered w.e.f. 01-04-2017 to 31-03 2018.	Total number of Rape Cases disposed of w.e.f. 01-04-2017 to 31-03 2018.	Total number of Rape cases pending as on 31-03-2018.

As the information is urgently required for its onwards transmission to the Ministry of Law and Justice, New Delhi, So, it should reach this Registry within **Two days** positively through return email hcjmu-jk@nic.in or Tele-Fax NO. **0194-2506639**.

Matter may be treated as **Most Urgent**.

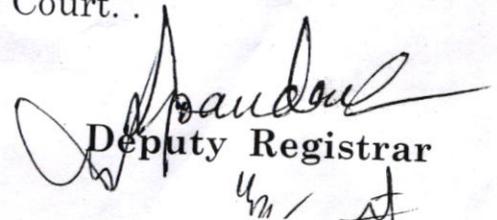

Yours faithfully,

Deputy Registrar

NO:- 2940-62-5TS

Dt:- 09-05-2018.

Incharge NIC, High Court Wing, Srinagar for uploading the same on the official website of the High Court. .


Deputy Registrar
4/11/18